

CBI Vs. Shri Sunny Kalra & Others.
CC No. 246/19
29.07.2020

Present: None.

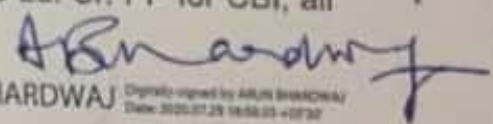
(Through VC using Cisco Webex App.)

File is taken up on receiving applications on email for bail filed by accused no. 5 Sh. ARK Prasad and accused no. 6 Sh. G Balasubramanian. Accused no. 5 Sh. ARK Prasad has also sought permission to visit abroad. Soft copies of the applications be sent immediately to Ld. Sr. PP for CBI. Put up these applications for hearing tomorrow i.e. **30.07.2020 at 11:00 AM.**

In this case, bail bonds have also been furnished by Accused No. 10 Sh. Anil Kumar Goyal. The surety is his son Sh. Dhruv Goyal. Bonds have been filed through Ld. Counsel Sh. Yogesh Kumar Verma. The surety has produced FDR of Rs.50,000/- of Canara Bank, Rohini for A/c No. 2747303000424/6 valid from 08.06.2020 to 08.06.2021. The surety has sent soft copy of his Aadhar bearing no. 894411491139. The bond is accepted till further orders. The physical copy of the bond and FDR shall be filed in the court on reopening of courts and on that day, the surety shall also appear in person. Let a letter be sent to the bank not to release the FDR without order of this court.

Accused No. 9 Sh. Puran Nath Juneja has also furnished bail bond through Ld. Counsel Sh. Hitender Kapoor. Surety is Sh. Deven Juneja S/o Sh. Puran Nath Juneja who has furnished FDR of Rs.50,000/- drawn on Yes Bank, Chawri Bazar Branch, Delhi which is valid from 09.07.2020 till 17.07.2022. The bond is accepted till further orders. The physical copy of the bond and FDR shall be filed in the court on reopening of courts and on that day, the surety shall also appear in person. Let a letter be sent to the bank not to release the money of this deposit confirmation/renewal advice without leave of the court.

Let a copy of this order be sent by WhatsApp to Ld. Sr. PP for CBI, all the accused persons and their learned counsels.


ARUN BHARDWAJ Digitally signed by ARUN BHARDWAJ
Date: 2020.07.29 16:56:23 +05'30'

(ARUN BHARDWAJ)
Special Judge (P.C. Act)(CBI-05)
Rouse Avenue District Court,
New Delhi/29.07.2020